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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

09.5.2007

OA 96/2007 with MAs 98 & 107/2007

Mr. Hawa Singh, counsel for applicant.
Mr. V.S. Gurjar, counsel for respondents.
Mr. Amit Nath Mathur, counsel for applicant in
MA 98/2007.

Learned counsel for the applicant submitted that as the impugned transfer order dated 26.3.2007 has been cancelled by the respondents themselves, the present OA has become infructuous and the same may kindly be disposed of accordingly.

In view of the above, the present OA stands dismissed as having become infructuous. MAs 98 & 107/2007 are also disposed of as no order is now required to be passed therein.


(J.P. SHUKLA)
MEMBER (A)

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